

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **DAVANI SILKS PRIVATE LIMITED**

Sl. No	PARTICULARS	DETAILS
1	Name of corporate debtor	DAVANI SILKS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	24-10-2016
3	Authority under which corporate debtor is incorporated /registered	RoC-Ernakulam
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52609KL2016PTC047096
5	Address of the registered office and principal office (if any) of corporate debtor	VIII/260A, Amritha Tower, Velloor Kunnam Market Po, Near Velloor Kunnam Signal Junction, Ernakulam, Muvattupuzha, Kerala, India, 686673
6	Date of closure of Insolvency Resolution Process	30-06-2026
7	Liquidation commencement date of corporate debtor	30-06-2026 (Order received on 7/7/2026)
8	Name and registration number of the insolvency professional acting as liquidator	DILEEP.K.P. IBBI/IPA/IP-001/IP01310/ 2018-2019/12220
9	Address and e-mail of the liquidator, as registered with the Board	Mr. K P. DILEEP. Veluthedath House, Ponnurunni, Vytilla , P.O. Kochi 682019. Kerala , Mob- 9947357200 Email - kpdileep57@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	lbc.dawani@gmail.com
11	Last date for submission of claims	30-07-2026

Notice is hereby given that the National Company Law Tribunal Kochi Bench has ordered the commencement of liquidation of the Dawani Silks Pvt Ltd on 30/6/2026 under section 33 of the Code

The stakeholders of Dawani Silks Pvt Ltd are hereby called upon to submit their claims with proof **on or before 30-07-2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties. Name and signature of liquidator : **DILEEP K.P**

Date and Place: 09/07/2026 & Kochi

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